

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Power Section) Civil Secretariat**  
**Srinagar/Jammu**

**Notification**

Jammu, the 26<sup>th</sup> of September, 2025

**S.O. 241** .- In exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoints Sh. Mirza Asif Ali Beigh, Chief Executive Officer, Municipal Council Anantnag to be the Executive Magistrate, who shall exercise all the power of an Executive Magistrate within the limits of Municipal Council Anantnag, District Anantnag.

**By Order of the Government of Jammu and Kashmir**

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

No. LAW-Powr/18/2022-10

Dated :- 26 -09 - 2025

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. Secretary to Government, Revenue Department.
4. District Magistrate, Anantnag. This is with reference to letter No. No. DMA/JUDICIAL/GEN/2025/1948-52 Dated:- 25-09-2025.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. Concerned officer.
7. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
8. Incharge Website section

  
**Additional Secretary to Government**  
**Department of Law, Justice & PA**

26.09.2025

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